

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

19.

**CP/1423(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Hydrocarbons Industries Limited

Vs

Ashish Nawade

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Rohan Sawant, Ld. Counsel for the Petitioner present. Mr. Avinash R. Khanolkar, Ld. Counsel for the Respondent present.
2. On the request of the counsel for the petitioner, list this matter for hearing on **20.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)